

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.5004

TO BE ANSWERED ON THE 16<sup>TH</sup> DECEMBER, 2016

FOOD PRODUCTS SUPPLIED TO ARMED FORCES

5004. SHRI C.S. PUTTA RAJU:

Will the Minister of DEFENCE be pleased to state:

- (a) whether defects have been detected in the test by Central Food Laboratory (CFL) of chocomalt products being supplied to the Armed Forces as they are not upto the standard and are potentially hazardous for the health of army personnel;
- (b) if so, the details thereof;
- (c) whether the oil, soya and sodium including other chemicals / ingredients being used to preserve food for longer periods and used in malted milk food, which is being currently supplied to Indian Army are banned; and
- (d) if so, the details thereof and the number of food items which were rejected by the Army in the last three years and the action taken against their manufacturers / suppliers?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) & (b): The consignment of food items including Chocomalt, not meeting Defence Food Specifications (DFS) during testing by Composite Food Laboratories (CFL) are not accepted by Armed Forces. No potentially hazardous substances has been found in the lab tests carried out on samples of Chocomalt (Malted Milk Food) supplied to the Army.**

**(c) & (d): The composition of Malted Milk Food is governed by DFS. Oil and Soya are not permitted as preservatives. Flavouring agents, emulsifying agents, Sodium Chloride, Sodium or Potassium bicarbonate, Minerals and vitamins are permissible ingredients, within limits specified by Food Safety and Standards Authority of India (FSSAI). No food item has been rejected in the last three years due to presence of banned substances.**

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